frequent reduction in the supply of power from D. V. C. and West Bengal State Electricity Board to Calcutta Electric Supply Corporation. In the past year, there were also interruptions due to forced outages of generation and transmission plants, overhead conductor thefts and disruption of coal supplies at the generating station in Calcutta. The West Bengal State Electricity Board have undertaken a special programme to replace stolen conductors on all lines up to 33 kV lines. As a result of concerted action taken by the Calcutta Electric Supply Corporation and the West Bengal State Electricity Board, the situation has now been brought under control

Setting up of Glucose Factory at Salem

2810. SHR1 BHUVARAHAN: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state;

- (a) whether there is any proposal pending with the Government to start a glucose factory at Salem in view of the rich raw materials available there; and
- (b) whether any representation has been made by the Tamil Nadu Government or private parties in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):
(a) and (b). No, Sir.

Train for Subzimandi-Panipat Section

2811. SHRI ONKAR LAL BERWA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the daily commuters come to New Delhi from all suburbs as most of the office establishments are located in New Delhi;
- (b) whether direct suburban trains are provided in the morning and evening from Palwal, Ghaziabad, Dankaur, Hapur, Meerut and Rohtak to New Delhi and vice versa to carry these daily passengers to and from their offices:
 - (c) whether the Subzimandi-Panipat sec-

tion has been neglected in this respect, as no direct train has been provided to and from New Delhi station;

- (d) whether daily passengers of this section have been representing to the administration for the last seven years for direct train service; and
- (e) if so, the action taken in the matter and when the train is I kelv to be introduced?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA): (a) Yes.

- (b) Yes, except from Dankaur.
- (c) No. 1 NP/2 NP New Delhi-Panipat and 1 SN/2 SN New Delhi-Sonepat shuttles provide direct services for and from New Delhi.
- (d) and (e). The Railway Employees' Welfare Association, Sonepat has been requesting for sometime for diversion of 1 DP/2 DP Delhi-Panipat Shuttles from and to New Delhi, which has not been found operationally feasible for want of terminal facilities at New Delhi. Besides, the Government Employees' Association, Narela has also protested against the proposed diversion of 1 DP/2 DP to/from New Delhi.

Applications for Registration with Investment up to Rupees One Crore

2812. SHRI S. R. DAMANI: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

- (a) the number of applications received during 1970-71 for registration with investments up to Rupees one Crore and what are the items of manufacture proposed under them;
- (b) what was the highest and lowest foreign exchange requirement indicated and how did the average work out; and
- (c) whether any of the applications have been rejected, and if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD):

(a) Three hundred and cighty-eight applications with investment up to Rs. 1 crore were received for registration during the year 1970-71. These relate to the manufacture of a wide